

February, 1964 the Government of India lodged a strong protest with the Chinese Government on the setting up of the stone cairns along the so-called 'line of actual control' and notes are continuing to be exchanged on the subject. All these notes are placed on the floor of both Houses of Parliament and released to the Press.

प्रादेशिक सेना का पुनर्गठन

*४५२. श्री राम सहाय : क्या प्रति-
रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार प्रादेशिक सेना
का पुनर्गठन करने का विचार कर रही है ;
और

(ख) यदि हां, तो इस दिशा में क्या
कायवाही की जा रही है ?

†[REORGANISATION OF T.A.]

*452. SHRI RAM SAHAI: Will the
Minister of DEFENCE be pleased to
state:

(a) whether Government propose
to reorganise the Territorial Army;
and

(b) if so, what steps are being
taken in this direction?

प्रतिरक्षा मंत्री (श्री वाई०बी० चव्हाण):

(क) तथा (ख) पिछले १५ वर्षों के दौरान
प्राप्त अनुभव को सामने रखते हुए, प्रादेशिक
सेना के कर्तव्यों, संकल्पना तथा संघटन के
विषय में पुनरीक्षण किया जा रहा है, कि
प्रतिरक्षा की व्यापक स्थिति में, इसे एक
प्रभावशाली शक्ति बनाया जा सके।

†[THE MINISTER OF DEFENCE
(SHRI Y. B. CHAVAN): (a) and (b)
In the light of the experience gained
during the past 15 years, the role,
concept and composition of the Terri-
torial Army are being reviewed to

† [] English translation.

make it an effective force within the
over-all defence set-up.]

VIOLATION OF INDIAN AIR SPACE BY CHINESE AND PAKISTANI PLANES

*453. SHRI SITARAM JAIPURIA:
Will the Minister of DEFENCE be
pleased to state:

(a) the names of the places in
India where Pakistani and Chinese
aeroplanes were detected violating the
air space during the last three months;
and

(b) the action taken by Govern-
ment in these cases?

THE MINISTER OF DEFENCE (SHRI
Y. B. CHAVAN): (a) and (b) Ac-
cording to the information available
to Government to-date, there has been
no violation of Indian air space by
Chinese aircraft during the last three
months, except for the fact that one
Pakistani aircraft violated Indian air
space on 21st September 1964 at a
place called Lashdat (near Cease-
Fire Line) in Jammu & Kashmir. A
Cease-Fire violation complaint has
been lodged with the United Nations
Observers' Team. The award of the
Chief Military Observer is awaited.

MEETING OF THE HEADS OF EDUCATIONAL INSTITUTIONS WITH INFORMATION AND BROADCASTING MINISTER

*454. SHRI ARJUN ARORA: Will
the Minister of INFORMATION AND
BROADCASTING be pleased to state:

(a) whether it is a fact that a depu-
tation of the heads of educational
institutions met her at Allahabad on
October 5 last in connection with title
of Indian feature films;

(b) if so, what were the requests
made by the deputationists; and

(c) what action has been taken or
proposed to be taken on the requests?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRIMATI
INDIRA GANDHI): (a) Yes, Sir.

(b) They expressed their opinion that most of the titles as well as songs of Indian feature films were obscene.

(c) Under the Cinematograph Act 1952, no film can be exhibited in public unless it has been certified as suitable for public exhibition by the Board of Film Censors. The Board ensures that no picture shall be exhibited which will lower the moral standards of those who see it or in which anything is so portrayed as to deprave or corrupt the audience.

CAIRO CONFERENCE

*455. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any machinery has been devised for the implementation of the decisions taken at the Non-aligned Nations Conference recently held at Cairo?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): No, Sir.

MOVING OF DEFENCE LABORATORY FROM KANPUR TO GWALIOR

*456. SHRI J. C. CHATTERJI: Will the Minister of DEFENCE be pleased to state:

(a) whether the scheme to move part of the Defence Research Laboratory (Materials) from Kanpur to Gwalior is being carried out;

(b) if so, what is the progress so far made in the matter; and

(c) how much expenditure has already been incurred and how much more is likely to be spent?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS):

(a) Yes, Sir.

(b) Part of the Divisions dealing with drugs and pharmaceuticals, natural and synthetic polymers and applied chemistry has been shifted to Gwalior from Kanpur.

(c) The expenditure incurred so far is on account of TA/DA of staff transferred from Kanpur and movement of stores, is approximately Rs. 12,000. It is proposed to spend Rs. 33 lakhs in the first phase of expansion on technical and residential accommodation and special equipment.

*457. [Transferred to the 16th December, 1964].

NON-ALIGNED NATIONS' CONFERENCE

*458. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have placed a memoranda about different world issues at the Non-aligned Nations' Conference recently held in Cairo;

(b) if so, what are the broad features of the memoranda; and

(c) whether a copy of the memoranda will be placed on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Government circulated as Conference Papers, drafts on the political items of the agenda of the Conference. The drafts set out, in a manner which might find as much general support as possible, India's views on the political items of the agenda before the Conference. A set of the draft formulations are placed on the Table of the House, together with a copy of the agenda of the Conference. [See Appendix L, Annexure No. 33].

INDIAN MISSIONS ABROAD

*459. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the various steps Government have taken to reduce expenditure in the Indian missions abroad;